

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.163/2001

(3)

Tuesday, this the 6th day of February, 2001

Hon'ble Shri S.A.T. Rizvi, Member (A)

Joginder Kumar,
S/O Sh. Krishan Lal,
R/O Vill. Akbarpur-Bharota,
Sonepat-131001.

...Applicant.

(By Shri Pradeep Dhayia for Shri Arun Bhardwaj)

VERSUS

1. Union of India
Through Secretary,
Ministry of Defence,
Central Secretariat,
New Delhi.
2. Director General of Quality Assurance,
Bharat Sarkar, Raksha Mantralya,
Raksha Utpadan Avurm Apurti Vibhag,
Gunta Ashwashan Mahanideshalaya,
DHQ Dak Ghar,
New Delhi-11.
3. Senior Quality Assurance Officer,
Senior Quality Assurance Estt (L)
19/13, National Stadium,
New Delhi-1.
4. Director (Grade-II),
Room No.35, G-Block,
Army Head Quarters

...Respondents.
(By Advocate: None)

O R D E R (ORAL)

Shri Pradeep Dhayia, learned proxy counsel for the applicant submits that according to the information made available to him by the applicant, the grievance made out in the present OA is going to be redressed by the respondents and an assurance to that effect has already been held out. With this view, he proposes to withdraw the present OA. He is allowed to do so.

2. In the circumstances present OA is dismissed as withdrawn. No costs.

S.A.T. Rizvi

(S.A.T.Rizvi)
Member (A)

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